

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 105  
(IB)-1446(PB)/2018

**IN THE MATTER OF:**

Bank of Baroda

... Applicant / Petitioner

Vs

M/s. Rathi Super Steels Ltd


... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code.**

Order delivered on 21.10.2020

**ORDER**

Renotified to 24.11.2020.

  
(Madhu Narula)  
Court Officer

21.10.2020  
Deepak